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# **THE GAUHATI HIGH COURT AT GUWAHATI**

**(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)**

**NO.HC.VII-7/1990/7626/A**

From :- Smti. K. Newar,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, ✓ Smti. Chaya Rani Goswami,  
District & Sessions Judge,  
Barpeta.

Dated Guwahati, the <sup>Hk</sup> 20 December, 2018.

Sub:- **Casual Leave and permission to leave headquarter.**

Ref:- Your letter No. DJB/6694(E) dtd. 18.12.2018.

Madam,

With reference to the above, I am directed to inform you that, your prayer for 3(three) days Casual Leave on 19.12.2018, 20.12.2018 and 21.12.2018 along with permission to leave head quarter w.e.f. the evening of 18.12.2018 till the morning of 02.01.2019, has been ~~granted~~<sup>✓</sup>/rejected.

Yours faithfully,



**JOINT REGISTRAR (VIGILANCE)**

